

(b) if so, the details of the reconstruction works financed by the World Bank and the amount of assistance given so far;

(c) whether the progress of the reconstruction works are satisfactory; if not, the reasons therefor; and

(d) the agencies involved in monitoring the progress of these reconstruction works?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The reconstruction works financed by the World Bank, Inter alia, relate to:

- (i) Irrigation and drainage system in delta areas and up-land portion of the distts. in the affected areas, irrigation and drainage channels tidal and flood protection embankments,
- (ii) About 13,000 Kms. of State and 12,000 Kms. of rural roads, about 100 Kms. of road embankments and related road bridges and culverts damaged during cyclone,
- (iii) Cyclone shelters in the most vulnerable areas,
- (iv) Electricity transmission system,
- (v) Municipal roads, drains and water supply,
- (vi) School buildings and Medical buildings,
- (vii) and Dwellings in coastal areas.

World Bank has, so far, reimbursed an amount of Rs. 29.24 crores to the State.

(c) and (d) The progress of the World Bank Project is monitored by a Cabinet Committee of the State Govt., headed by the Chief Minister, which is assisted by an Official Level Committee, headed by the Chief Secretary, and a Project Management

Unit located in the Finance Department of the State Govt. Having regard to the fact that the project is in the initial stage of implementation and the nature of the project, the State Govt. considers the progress reasonably satisfactory.

Desiltation of Veeranam Lake (Tamil Nadu)

1249. DR. P. VALLAL PERUMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to desilt the Veeranam Lake in South Arcot District of Tamil Nadu;

(b) if so, whether necessary funds have been allocated, and

(c) if not, the time by which the Government propose to take up that project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) This matter essentially falls within the purview of the State Government. The Government of Tamil Nadu has no such proposal under consideration.

(b) and (c) Do not arise.

Indian Fishermen in Pakistan Jails

1250. SHRI BHAGWAN SHANKAR RAWAT:

SHRIMATI MAHENDRA KUMARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Indian fishermen are in Pakistan jails;

(b) if so, how many of them are in jails at present and since when; and

(c) the steps taken or proposed to be taken by the Union Government for their early release?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) to (c) According to